

**PPP in shipping industry**

936. SHRI TAPAN KUMAR SEN: Will the Minister of SHIPPING be pleased to state:

(a) whether Government proposes to allow Public Private Partnership in shipping industry;

(b) if so, the details thereof along with the areas where it is likely to be allowed in shipping industry; and

(c) the steps taken/being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) to (c) Public Private Partnership projects (PPPs) have been permitted in Major Ports mainly, in Design, Build, Finance, Operate and Transfer (DBFOT) basis since, 1996. The areas in which PPPs are allowed include construction of new berths/terminals, re-equipping/machanisation of existing berths/terminals, warehousing, container freight stations, storage facilities, tank farms, carnage/handling equipment, setting up of captive power plants, dry docking, ship repair facilities, captive facilities to port based industries etc. At present, a total of 52 PPP projects are under operation in the 12 Major Ports.

**Maritime colleges**

937. SHRI T. K. RANGARAJAN: Will the Minister of SHIPPING be pleased to state:

(a) the number of maritime colleges in the country, State-wise;

(b) the number of students, so far, passed out of these colleges but remained unemployed; and

(c) how many students are given financial assistance for on-board training?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.): (a) The Director General of Shipping, Government of India has recognized 133 maritime training institutes, out of which 78 are pre-sea maritime training institutes and 55 are post-sea training institutes. The State-wise details of Maritime Colleges in the country is as under:

Sl. No.	Name of the State/Union Territory	Pre-sea maritime training institute	Post-sea maritime training institute
1.	Andaman & Nicobar Islands	1	0
2.	Andhra Pradesh	2	2
3.	Bihar	--	2
4.	Delhi	3	4
5.	Goa	3	--
6.	Gujarat	1	--
7.	Karnataka	1	--
8.	Kerala	3	2
9.	Maharashtra	20	19
10.	Odisha	2	--
11.	Puducherry	2	1
12.	Tamil Nadu	29	11
13.	Telangana	1	1
14.	Uttar Pradesh	4	4
15.	Uttarakhand	1	--
16.	West Bengal	5	7
17.	Haryana	--	2
TOTAL		78	55

(b) It is estimated that around 4700 cadets/students, who have so far passed out from these colleges are not employed, as they have not been able to complete mandatory on-board ship training.

(c) Ministry of Shipping had introduced a Central Sector Scheme of Financial Assistance for the on board training of Merchant Navy Cadets/trainees of the 2010, 2011 and 2012 batches for completion of on-board training in 2015. 287 candidates had applied but none of them finally, availed the financial assistance.